

procure and Nepa Mills, had to set up a few country Kilns on their own as stand-by units. The mills are getting a lot of engineering items including fabrication done in the existing factories of the neighbouring towns to meet a number of their requirements. The Nepa Mills are in touch with the Small Scale Industries Promotion and Ancillary Industries Development Wings of the Madhya Pradesh Government and the Reserve Bank of India, Bhopal, regarding the setting up of ancillary industries.

#### Defence Vehicle Factory at Jabalpur

1596. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of DEFENCE be pleased to state:

(a) whether Vehicle Factory, Jabalpur is not allowing 10 per cent price preference to all its ancillary units; and

(b) whether sufficient work is given to the units?

THE MINISTER OF STATE (DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI VITHAL GADGIL): (a) Vehicle Factory Jabalpur is allowing price preference upto 10 per cent for the supply orders placed on its ancillary units in accordance with the guidelines of the Bureau of Public Enterprises.

(b) All the ancillary units which have established manufacturing activity for Vehicle Factory's items, have been given adequate work by the Factory.

#### Preservation of Ashes/Remains of Netaji brought from Tokyo

1597. SHRI SUBODH HANSDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have brought part of the ashes/remains of Netaji Subhas Chandra Bose from Tokyo to India as suggested by Khosla Commission; and

(b) when these precious remains will be taken to Calcutta and other parts of India for exhibition and preservation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) No, Sir. The Khosla Commission did not make any such recommendation; nor has the Government taken any decision in this regard.

(b) Does not arise.

#### Foreign Fishing Vessels off on Gujarat Coast

1598 SHRI VEKARIA: Will the Minister of DEFENCE be pleased to state:

(a) whether foreign fishing vessels are operating within our territorial waters off the Gujarat coast;

(b) if so, whether any foreign fishing vessels have been seized off the Gujarat coast recently;

(c) the names of the countries to whom they belong; and

(d) the steps taken by Government to prevent such intrusions?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): Yes, Sir. Some cases of foreign fishing vessels operating off Saurashtra coast have come to our notice.

(b) Two foreign vessels were seized in January 1976 by Customs/Police authorities.

(c) Both the vessels belonged to Pakistan.